

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 850 of 2020**

**IN THE MATTER OF:**

**Ravindra Beleyur, Liquidator,  
Deepak Cables (India) Ltd.**

**... Appellant**

**Versus**

**Karuturi Venkateshwara Rao**

**...Respondent**

**Present:**

**For Appellant : Mr. T. Ravichandran and Mr. K. V. Balakrishnan, Advocates  
Mr. Ravindra Beleyur, Liquidator**

**For Respondent: Mr. Aditya Gupta and Mr. K.V. Rao, Advocates**

**ORDER**  
**(Through Virtual Mode)**

**23.11.2020** Pleadings have been completed. Learned counsel for the parties may file their short written submissions, not exceeding three pages supported by the relevant case laws, within two weeks.

List the matter 'for Admission (After Notice)' on **18<sup>th</sup> December, 2020** before Court No. II.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Shreesha Merla ]**  
**Member (Technical)**

/ns/gc/